Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD**.

Allahabad this Tuesday, the **20th** day of **November** 2020

Original Application No. 330/00665/2020

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)

Sonu Savita, Son of Rajendra Kumar Savita, Resident of 128/1041 Y, Block, Kidwai Nagar, Kanpur Nagar.

. . .Applicant

**By Advocate : Shri Rupesh Kumar Singh
                  Shri Gulab Chandra**

V E R S U S

1.   Union of India, through the Principal Secretary, Defence, Government of India, New Delhi.
2.   Senior General Manager of Ordnance Equipment Factory, Kanpur-208001, U.P.

. . .Respondents

By Adv: Shri Ram Chandra Sahu

O R D E R

By Hon'ble Mrs. Justice Vijay Lakshmi, Member (Judicial)

Shri Rupesh Kumar Singh, learned counsel for the applicant and Shri Ram Chandra Sahu, learned counsel for the respondents are present.

2.   Heard learned counsel for the parties on admission and perused the record.

3.   At the very outset, learned counsel for the applicant submitted that the applicant will be satisfied if a direction is issued to the respondent No.2 who is the competent authority, to decide the pending representation dated 18.12.2019 (Annexure-A-4) by a reasoned and speaking order in a time bound manner.

4.   Learned counsel for the respondents has no objection against this limited prayer made by the learned counsel for the applicant.

5.   In view of the above, no useful purpose will be served in keeping this matter pending and it is disposed of finally with a direction to respondent No.2 or the respondent who is the competent authority, to consider and decide the representation dated 18.12.2019 (Annexure-A-4) of the applicant, by a reasoned and speaking order in accordance with law, within a period of three months from the date of receipt of a certified copy of this order. The order so passed shall be communicated to the applicant without any delay.

6.   No order as to costs.

7.   It is made clear that this Tribunal has not expressed any opinion on the merits of the case.

(Justice Vijay Lakshmi)
Member(Judicial)

RKM/